

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2220
ANSWERED ON:14.03.2008
SCHOLARSHIP TO SCHEDULED TRIBES STUDENTS
Sarvey Shri Sathyanarayana,Scindia Smt. Yashodhara Raje

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has increased the amount of post matric scholarship to Scheduled Tribes students in each States/Union Territories ;
- (b) if so, the details thereof;
- (c) the scholarship provided under the said schemes to the ST students during each of the last three years alongwith the number of beneficiaries, State-wise;
- (d) whether the Union Government is contemplating to share with State Governments the committed expenditure to be borne by them under the above scholarship schemes; and
- (e) if so, the time by which it is likely to be implemented?

Answer

MINISTER OF TRIBAL AFFAIRS(SHRI P. R. KYNDIAH)

- (a) & (b): These has been no increase in the rates of Scholarship disbursed under the post matric scholarship scheme to Scheduled Tribe students since 01-04-2003.
- (c): The details of funds released under the scheme State-wise during the last three years alongwith the number of beneficiaries is enclosed in Annexure.
- (d) & (e): The State Governments receive 100% Central Assistance over and above the committed liability which is required to be borne by them from their own budgetary provisions. The committed liability is equal to the actual expenditure incurred by them during the terminal year of the last Five Year Plan period. The North-Eastern States including Sikkim have been exempted from the burden of committed liability and receive 100% Central Assistance under the scheme.